

**GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 3061  
ANSWERED ON 16TH DECEMBER, 2021**

**TOLL COLLECTION**

**3061. SHRI D.M. KATHIR ANAND:**

**DR. T. SUMATHY (a) THAMIZHACHI THANGAPANDIAN:**

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS**

**सड़क परिवहन और राजमार्ग मंत्री**

**be pleased to state:**

**(a) the total toll collected at various toll gates in the country after the FASTag is made mandatory, particularly at the 48 toll gates at Tamil Nadu;**

**(b) whether it is true that a huge sum of rupees are deposited by the vehicle owners through FASTags and if so, the details of the amount so deposited in various public and private banks;**

**(c) whether the Government is sharing the revenue generated through FASTags with various stake holders like the toll operators, banks, NHAI, the State Governments, others etc.; and**

**(d) if so, the details thereof and the sharing pattern adopted for the purpose and if not, the reasons therefor?**

**ANSWER**

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS**

**(SHRI NITIN JAIRAM GADKARI)**

**(a) FASTag was made mandatory after declaration of all lanes of fee plazas on National Highways as “FASTag lane of the fee plaza” w.e.f. midnight of 15th/16th February 2021. User fee collected through FASTag from midnight of 15th/16th February, 2021 to 30th November, 2021 is Rs 27543.55 Crore.**

**User fee collected through FASTag at fee plazas of NHAI in the state of Tamil Nadu, for the above period is Rs 1823.23 Crore.**

**(b) FASTag is Radio Frequency Identification (RFID) tag linked to prepaid wallet/ bank account of the highway users, which can be either public or private sector bank. As on 14th December 2021, the average user fee collection via FASTag is Rs. 114 Crore per day.**

**(c) &(d) The revenue generated through user fee is collected by User Fee Collection Agencies (UFCAs), appointed through bidding in respect of Public Funded fee plazas, and the agreed remittance as per Contract is deposited by the UFCA into National Highways Authority of India (NHAI) account which is transferred to Consolidated Fund of India (CFI). In respect of Concessionaire fee plazas, the user fee is collected by the Concessionaire as per individual fee notification and same is either retained or transferred to NHAI as per the respective Concession Agreement. In case of transfer of any fee collected by the Concessionaire to NHAI, the same is also deposited in CFI.**

**To implement Electronic Toll Collection through FASTag at fee plazas on National Highways, a Program Management Fee (% of Electronic Toll Collection transaction value) of 1.50%, 1.25%, 0.25% and 1% was approved for Issuer Bank, Acquirer Bank, National Payments Corporation of India (NPCI) and Indian Highways Management Company Limited (IHMCL) respectively for the period upto 31st March, 2021.**

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